

S U P R E M E

C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).3469/2011

COMMISSIONER COMMERCIAL TAX, UP

Petitioner(s)

VERSUS

DHAMPUR SUGAR MILLS LTD. & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief))

Date: 02/05/2011

This Petition was called on for hearing today.

For Petitioner(s)

Mr. Mukesh Verma,Adv.

Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s)

Ms. Sujata Kurdukar,Adv.

Mr. Prasenjit Keswani,Adv.

Mr. Satyajit Shah,Adv.

Mr. V.D. Khanna,Adv.

UPON hearing counsel the Court made the following

O R D E R

Respondent	No.	1	has	filed	counter	affidavit.
Respondent	No.	2	is	still	awaited.	Counsel for the
petitioner	granted	last	opportunity	for	filing	proof of
dasti service.						

Mr. V.D. Khanna, advocate submits that even though he has filed Vakalatnama but his name is not shown in the cause list. Update the data.

List the matter on 5.7.2011.

(SUNIL THOMAS)
Registrar